

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2233
ANSWERED ON:10.03.2015
GREEN ENTREPRENEURIAL PROJECT
Giri Shri Maheish

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether loans have been disbursed under the green entrepreneurial project for the differently abled;
- (b) if so, the details thereof, State-wise;
- (c) the details of public sector banks through which the loans would be disbursed;
- (d) the criteria for the selection of such banks;
- (e) whether the rate of interest charged on such loans are uniform in all the banks; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE & EMPOWERMENT (Shri Krishan Pal Gurjar)

a) National Handicapped Finance and Development Corporation (NHFDC) a public sector undertaking under this Ministry, provides concessional loan to the Persons with Disabilities (PwDs) for self-employment and higher education under various entrepreneurial projects included in its scheme.

b) A statement containing the amount of loan disbursed by NHFDC, state-wise is enclosed at Annexure.

(c) & (f):- NHFDC operates through State Channelising Agencies (SCAs) nominated by the respective State Governments.

Apart from above, NHFDC has signed agree- ments with a few Public Sector Bank (Andhra Bank, IDBI Bank, Punjab National Bank, Bank of Baroda) for implementation of NHFDC schemes in its jurisdiction under Credit Guarantee Scheme of Govt. of India, and education loan and the rate of interest charged on each loan is uniform in all the banks